

NOTICE

HCG-01/2026

It is hereby notified that on **18/09/2026;**

1. At 02:30 PM Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal and Hon'ble Ms. Justice Nisha M. Thakore would sit in Special Division Bench and take up the notified matter/s.
2. After completion of matters at Sr. No.1 above, Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal would sit Single and take up the matters as per Roster.
3. At 02:30 PM Hon'ble Mr. Justice A.S.Supehia and Hon'ble Ms. Justice Gita Gopi would sit in Special Division Bench and take up the notified matter/s.
4. After completion of matters at Sr. No. 3 above, Hon'ble Mr. Justice A.S.Supehia and Hon'ble Mr. Justice L.S.Pirzada would sit in Special Division Bench and take up the notified matter/s.
5. At 02:30 PM Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice Pranav Trivedi would sit in Special Division Bench and take up the notified matter/s.
6. At 02:30 PM Hon'ble Ms. Justice Sangeeta K. Vishen would sit Single and take up the notified matters.
7. At 02:30 PM Hon'ble Mr. Justice Ilesh J. Vora would sit Single and take up the notified matters.
8. After completion of matters at Sr. No. 7 above, Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R.T.Vachhani would sit in Regular Division Bench and take up the matters as per Roster.
9. At 02:30 PM Hon'ble Ms. Justice Gita Gopi would sit Single and take up the notified matters.
10. After completion of matters at Sr. No. 4 and Sr. No. 9 above, Hon'ble Ms. Justice Gita Gopi and Hon'ble Mr. Justice L. S. Pirzada would sit in Regular Division Bench and take up the matters as per Roster.

11. At 02:30 PM Hon'ble Ms. Justice Vaibhavi D. Nanavati would sit Single and take up the notified matters.
12. At 02:30 PM Hon'ble Mr. Justice Nikhil S. Kariel would sit Single and take up the notified matters.
13. After completion of matters at Sr. No. 5 above, Hon'ble Mr. Justice Pranav Trivedi would sit Single and take up the matters as per Roster.
14. At 02:30 PM Hon'ble Mr. Justice D.N.Ray would sit Single and take up the Arbitration matter/s.
15. At 02:30 PM Hon'ble Mr. Justice Utkarsh Thakorbhai Desai would sit Single and take up the notified matter/s.

By Order
Sd/-
Registrar Judicial